

2. Technology Development, Training & Extension Scheme.
3. Grant-in-Aid Scheme.
4. Investment Promotion Scheme.
5. Wastelands Development Task Force.
6. Employment Assurance Scheme
7. Jawahar Razghar Yojana
8. Integrated Rural Development Programme
9. Drought Prone Area Programme (DPAP)
10. Desert Development Programme (DDP)

**(c) Ministry of Agriculture and Cooperation**

1. Scheme of Soil Conservation in the catchments of River Valley Projects (RVP)
2. Integrated Watershed Management in the Catchments of Flood Prone Rivers (FPR)
3. Reclamation of Special Problems Areas and Improvement of Productivity
4. Reclamation and Development of Alkali Soils in Uttar Pradesh and Bihar with European Economic Community (EEC)
5. Scheme of Watershed management for Shifting Cultivation
6. Integrated Watershed Management in the Ravinous Areas (Phase-II)
7. Indo-Dutch North Bengal Terai Development Project (Phase-III)
8. National Watershed Development Project for Rainfed Areas (NWDPA)
9. Indo-German Bilateral Programme on Watershed Management.
10. Integrated Watershed Development Project (Hills)
11. Integrated Watershed Development Project (Plains)

**Poultry Birds**

1561. JUSTICE GUMAN MAL LODHA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether in modern factory farming of poultry, birds are made to suffer unnecessary pain and wanton cruelties like disturbance in their day and night cycle, cutting of their beaks with hot iron, cutting of their claws, cramped for their life in cages and so on;

(b) whether birds have also been afflicted with various diseases on account of this, and

(c) if so, the preventive measures taken by the Government to provide natural environment to the poultry birds and avoid torture and cruelties against them?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (c). The information is being collected and will be laid on the Table of the House.

[Translation]

**Special Trains for Shravni Mela**

1562. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of RAILWAYS be pleased to state:

(a) whether representations have been received for running of daily special trains from various parts of the country to Sultanganj for the passengers visiting Sharavni Mela;

(b) if so, the number of special trains introduced for the Mela.

(c) whether there is no guest house and other lodging and boarding facilities and acute shortage of light, ventilation, water and cleanliness facilities at Sultanganj Station; and

(d) if so, the steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) A daily special train between Patna-Baidyanathdham and Chhapra and Jasidih are proposed to be run. In addition Kiul-Jamalpur passenger is being extended upto Sultanganj.

(c) and (d). Waiting Hall, ventilation, water and cleanliness facilities are already available.

[English]

**Direct Train from Madurai to New Delhi**

1563. SHRI A G S RAM BABU : Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to introduce a direct train from Madurai to New Delhi and other cities.

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) There is no such proposal at present.

(b) Does not arise.

(c) Due to operational and resource constraints.

**Coconut as Oilseeds**

1564. SHRI MULLAPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the date on which coconut was declared as an oilseed;

(b) whether the benefits/privileges available for other oilseeds have been extended or the coconut cultivation;

(c) if so, the details of benefits which have been extended for the coconut cultivation.

(d) whether all the benefits available for other oilseeds have not been extended of the cocunut cultivations; and

(e) if so, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) (a) Coconut was declared as an oilseed of tree origin on 15th October, 1990.

(b) The benefits available for coconut are much more than that available to oil palm, which also is oilseed of tree origin and included in Technology mission on Oilseeds.

(c) Coconut is the single oilseed crop which highest plan allocation of Rs.80 cores during 8th Plan. The incentives/facilities given to coconut growers during the 8th Plan is given in the enclosed statement

(d) No, Sir

(e) Does not arise

### STATEMENT

Comparative Statement showing incentives for development of oil palm; under TMOP Programmes and for cocunut development under the cocunut development Board during VIII Plan

	Oil palm	Coconut
1	2	3
Production & Distribution of Seeds/Seedlings.	(i) 75% of the cost of Planting material (maximum of Rs.3750/- per ha)	(i) 50% assistance for production & distribution of TXD hybrid coconut seedlings. (ii) 100% assistance for establishment of DSP Farms for coconut (Rs. 43.05 lakh per farm) for 5 years (iii) 100% assistance for setting up nurseries for production and distribution of quality seedlings at DSP Farms (iv) 100% assistance towards subsidy of Rs.5/- per seedlings for replanting.
Cultivation		
(a) Plant Protection		(i) Assistance towards subsidy of Rs.3/- per palm for plant protection measures. (ii) Assistance to States for Integrated control of leaf eating caterpillar by rearing and release of parasites (iii) Assistance for incentive of Rs.200/- per disease/senile palm cut and removed by farmers.
(b) Area Expansion	(i) 50% of the cultivation cost subject to ceiling of Rs. 12,500/- per ha for gestation period of 4 years	(i) 50% assistance towards subsidy @ Rs.6000/- per ha for First Three years of gestation period
(c) Irrigation	(i) Subsidy loan extant of 50% of the estimated cost (Rs.20,000/- per ha) subject to a ceiling of Rs.10,000/- per ha per oil palm Grower for drip arrigation during 1995-96	(i) Assistance @50% subject to a ceiling of Rs. 15,000/- per ha for establishment of drip irrigation system for all horticultural crops including coconut.
(d) Fertilisers/Maneuring		(i) Subsidy @ Rs.5/- per palms for fertilisers (ii) For promoting multispecies cropping (including) green maneure @ Rs.200/- per ha)
(e) Farm Implements		

1	2	3
(f) Processing		(i) Subsidy of Rs.1.00 of lakh (or 25% of the capital cost of plant & machinery for coconut processing. (ii) Subsidy of 50% or Rs.35,000/-maximum for setting up laboratory unit for introducing Agmark Standard in Dessicated coconut. (iii) Subsidy of Rs.5000/- maximum or 25% of the cost of plant & machinery to atisans for handicraft making based on various parts of the coconut palm. (iv) Loan of Rs.1.00 lakh for purchase of expeller unit and accessories to rotary and single expeller units at concessional rate of interest of 10.5%. (v) Subsidy of 50% of the cost or Rs 10,000/- to coconut farmers for introducing improved copra dryers

### Construction of Hospital at Bhopal

1565 SHRI SUSHIL CHANDRA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the present position of construction of the hospital in Bhopal as per the direction of the Supreme Court in Union Carbide Gas Tragedy.

(b) the total estimated expenditure, the expenditure incurred so far and the actual amount likely to be required for completion of the Hospital.

(c) the latest position regarding attaching the shares of Union Carbide for meeting out expenditure of the Hospital.

(d) whether the amount so realised will be sufficient to meet out the expenditure and if not, the manner in which the Government propose to provide the balance amount; and

(e) whether Government propose to fix the responsibility for not undertaking the construction even after laying the foundation?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) (a) to (e) The construction of 260 bedded hospital at Bhopal which was started in September, 1995 is in progress and according to the schedule, is to be completed by November, 1997. The project is being financed by the funds made available, from the sale of shares of Union Carbide to the Bhopal Hospital Trust in accordance with the orders of the Supreme Court. Amount of Rs. 117 crores is available for the construction, equipping and maintenance of the facilities for a period of 8 years after its completion.

### Protection to Agriculture Sector

1566. SHRI KRISHAN LAL SHARMA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether contribution of the agriculture sector to

gross domestic product is higher than the contribution of the organised manufacturing sector.

(b) if so, whether the industrial sector of the country enjoys some measure of protection whereas the agriculture sector is denied of any protection.

(c) if so, the reasons for the neglect of agriculture since the last several years, and

(d) the steps being taken in this regard?

THE MINISTER OF AGRICULTURE (EXCLUDING OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING (SHRI CHATURANAN MISHRA) (a) Yes, Sir. As per latest the estimates of the Central Statistical Organisation (CSO) for the year 1994-95 the share of agriculture to the gross domestic product at 1980-81 prices was 29.4 per cent compared to 12.5 per cent of the registered manufacturing sector.

(b) Both the agriculture and industrial sectors enjoy certain trade protections, concessions, subsidies and other incentives for their promotion.

(c) Does not arise.

(d) Agriculture sector is being given adequate attention through developmental programmes as well as remunerative prices through the Minimum Support Prices. In the past few years, most of the restrictions on internal and external trade in agricultural products have been removed. Quantitative ceilings and Minimum Export price for most of the agricultural products have been abolished. Recently, the Government have also substantially enhanced the rates of subsidy for phosphatic and potassic fertilizers.

### Wagon Manufacturing

1567. SHRI RAMESH CHENNITHALA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to involve private sector into the wagon manufacturing, and